

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
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Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Dated : 20-12-87

Contempt APPLICATION NO 55/87
In A. Nos. 214 & 217/87(F)

XXXXXX@

Applicant

Shri.K.S.Seshadri

Respondents

V/s The GM, Telecom, Karnataka Circle & 2 Ors

To

1. Shri.K.S.Seshadri,
Junior Engineer,
Telephone Exchange,
Sakaleshpur, Hassan Dist.
2. Shri.S.M.Babu, Advocate,
No.242, Kanaka Mandiram, 8th Main Road,
Gandhinagar, Bangalore- 560 009.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAY/
~~ORDER~~ passed by this Tribunal in the above said
application on 17-12-87.

AP
for DEPUTY REGISTRAR.
XXXXXX@XXXXXX
(JUDICIAL)

Encl : as above

File 2148217/87(P)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

DATED THIS THE SEVENTEENTH DAY OF DECEMBER
1987

Present : Hon'ble Justice Shri K.S.Puttaswamy .. Vice-Chairman
Hon'ble Shri L.H.A. Rego .. Member (A)

CONTEMPT OF COURT APPLICATION NO. 55/87

K.S. Sheshadri,
Transmission Assistant
(now Junior Engineer),
Telephone Exchange,
Sakleshpur, Hassan Distt.

.. Complainant

(Shri S.M. BABU . Advocate)

v.

The General Manager, Telecom,
Karnataka Circle, Bangalore-9.

The Director Telecom,
Mangalore Area, Mangalore.

Telecom District Engineer,
Hassan

.. Contemnors

This application came up before this Tribunal today
for hearing. Hon'ble Vice Chairman made the following:-

O R D E R

Shri S.M. Babu, learned counsel for the petitioner
prays for permission to withdraw this petition with
liberty reserved to challenge the order dated 13.10.1987
(Annexure 3) in a separate application under Section 19
of the Administrative Tribunals Act, 1985. Permission
sought for is granted. Contempt of Court proceedings are
dropped.



Sd/-

VICE CHAIRMAN

17.12.87
-True Copy-

Sd/-

MEMBER (A) 17.12.87

bsv

FOR DEPUTY REGISTRAR
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

17.12.87